

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 99 of 2013

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Powergrid Corporation of India Ltd.Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

...Respondent (s)

**Counsel for the Appellant (s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo**

ORDER

Admit. Issue notice to the Respondents returnable on 18.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **18.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/sm